

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

THIS THE 2nd DAY OF FEBRUARY, 2000

Original Application No.1307/97

Alongwith OA998/99 with OA 598/99 & OA 599/99

CORAM:

HON.MR.JUSTICE NEELAM SANJIVA REDDY, V.C.

HON.MR.S.BISWAS, MEMBER(A)

Alok Kulshreth, son of Shri rama Shankar,
Kulshreth, r/o Sector 7,2249E WS
Shikandra Awas yojna Agra

..... Applicant

(By Adv: Shri M.K.Upadhyा)

Versus

1. Union of India through the Supdt.
of Railway post office Service X
Division(R.M.S.) Jhansi
2. Chief Post Master General, Agra
3. Sub record officer R.M.S Division Agra
4. District Employment Officer Agra

..... Respondents

(By Adv: Km.Sadhna Srivastava)

ORDER

(By Hon.Mr.Justice Neelam Sanjiva Reddy, V.C.)

At the request of counsel on both sides that these matters may be heard and decided, heard counsel on both sides. Counsel on both sides fairly submitted that it would be just and legal if cases of these applicants for appointment on the post of E.D.Mail ~~May~~ be considered alongwith others on merit and that all these applicants will make fresh applications for the same post to the respondent within 30 days from today and the respondents shall consider their cases for appointment on merit without being biased due to their filing these applications against the respondents.

With the above directions all the above OAs are disposed of with no costs.

G.Brews
MEMBER(A)

VICE CHAIRMAN